

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 13.12.2018 (Thursday)

Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 491 of 2018	Bhasin Infotech and Infrastructure Pvt. Ltd. Vs. Gurpreet Singh	Prachi Johri	Vinod Chaurasia

For Orders

2.	Comp. App. (AT) (Ins) No.289 of 2017	Srei Equipment Finance Ltd. Vs. Sree Metaliks Ltd.	Divakar Maheshwari	Gauri Rasgotra, Rounak Dhillon, Ananya Dhov
3.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. With	R.P. Kapur	Samar Bansal (R-CCI), Kunal Mehra
4.	Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R-CCI), Kunal Mehra

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 772 of 2018	ICICI Bank Ltd. Vs. Venakataramanarao Nagarajan, Resolution Professional	Madhusmita Bora	
6.	Comp. App. (AT) (Ins) No. 773 of 2018	Mecamidi HPP India Pvt. Ltd. Vs. Rishi Ganga Power Corporation Ltd.	Ankur Goel	
7.	Comp. App. (AT) (Ins) No. 774 of 2018	State Bank of India & Anr. Vs. Venakataramanarao Nagarajan, Resolution Professional & Anr.	Madhusmita Bora	
8.	Comp. App. (AT) (Ins) No. 775 of 2018	State Bank of India & Anr. Vs. Ajay Agarwal & Ors.	Madhusmita Bora	
9.	Comp. App. (AT) (Ins) No. 776 of 2018	State Bank of India & Anr. Vs. Venakataramanarao Nagarajan, Resolution Professional & Anr.	M. Anbalagan	
10.	Comp. App. (AT) No. 406 of 2018	Tech Vulcan Solutions India Pvt. Ltd. & Ors. Vs. Ajay Kumar Jain & Anr.	Sumit Kr. Saxena	

11.	Comp. App. (AT) No. 414 of 2018	Shri Madan Lal Food Products Pvt. Ltd. Vs. Union of India, through Ministry of Corporate Affairs & Anr.	Himanshu Harbola	
12.	Comp. App. (AT) No. 415 of 2018	SML Films Ltd. & Ors. Vs. Registrar of Companies, Gujrat, Ministry of Corporate Affairs.	Mona Trivedi	
13.	Comp. App. (AT) No. 416 of 2018	SML Films Ltd. & Ors. Vs. Registrar of Companies, Gujrat, Ministry of Corporate Affairs.	Mona Trivedi	
14.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India & Ors.	Avdresh Bairwa	

For Admission (After Notice)

15.	Contempt Case (AT) No. 13 of 2018 in Comp. App. (AT) (Ins) No. 47 of 2018	CA. G.V. Ravikumar, Liquidator of Suriya Textiles Pvt. Ltd. Vs. K. Kuppusamy, Ex. Director of Suriya Textiles Pvt. Ltd. With	B. Dhanaraj	Madhusmita Bora
16.	Comp. App. (AT) (Ins) No. 47 of 2018	K. Kuppuswamy Vs. State Bank of India & Ors. With	S. SantanamSwaminadh an, NishthaKhurana	M. Anbalagan, G. Ananda Selvam
17.	Comp. App. (AT) (Ins) No. 48 of 2018	K. Kuppuswamy Vs. State Bank of India & Anr.	S. SantanamSwaminadh an NishthaKhurana	M. Anbalagan, G. Ananda Selvam
18.	Comp. App. (AT) (Ins) No. 433 of 2018	Shailendra Mangal Singh Vs. Percept Ltd. with	Vashi and Vashi	Shivek Trehan
19.	Comp. App. (AT) (Ins) No. 434 of 2018	PAL (A/c. of Shailendra Singh) Vs. Percept Ltd.	Vashi and Vashi	Shivek Trehan
20.	Comp. App. (AT) (Ins) No. 597 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd.	Bani Brar	Satendra k Rai (R-RP), Yogesh Jagia
21.	Comp. App. (AT) No. 334 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Power Infra Ltd. & Ors.	Vashi	Yogesh Jagia (R2)
22.	Comp. App. (AT) (Ins) No. 435 of 2018	PushtiImpex Vs. Shree Satyanarayan Industrial Suppliers Pvt. Ltd.	AnkurSinghal	S.S. Karkera

23.	Comp. App. (AT) (Ins) No. 456 of 2018	Krishna Kumar Mintri Vs. Kamlesh Kumar Sighania&Anr.	Anna Malhotra	Rajarshi Datta-R1 Rajesh Gautam-R2
24.	Comp. App. (AT) (Ins) No. 513 of 2018	Sarla Tantia Vs. Ramaanil Hotels & resorts Pvt Ltd.	Vipul Agrawal	Kanika Baweja
25.	Comp. App. (AT) (Ins) No. 533 of 2018	Ajay Walia Vs Sunworld Residency Pvt Ltd & Others	Rajeev Singh	Giriraj Subramanium (R1), Anshul Syal (R2)
26.	Comp. App. (AT) (Ins) No. 725 of 2018	Sunshine Caterers Pvt. Ltd. Vs. Redreef Finance & Investment Pvt. Ltd.	Rakshith Srivastava	
27.	Comp. App. (AT) No. 389 of 2018	Dhananjay Mishra Vs. Dynatron Services Pvt. Ltd. & Ors.	Aman Vachher	Vikas Mehta

For Hearing

28.	Comp. App. (AT) (Ins) No. 31 of 2018	Ramco Systems Ltd. Vs. Spicejet Ltd.	Raj Dev Singh Arijeet Banerjee	Abhishek Sharma, Ashly Cherian
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12:00 noon

For Hearing

29.	Comp. App. (AT) (Ins) No. 346 of 2018	Vishnu Kumar Agarwal Vs. Piramal Enterprises Ltd. With	Amit George	Jasveen Kaur
30.	Comp. App. (AT) (Ins) No. 347 of 2018	Vishnu Kumar Agarwal Vs. Piramal Enterprises Ltd.	Amit George	Jasveen Kaur

2:00 PM

For Hearing (Part Heard)

31.	Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. with	Sonali Jaitley Jaiyesh Bakshi	Prateek Sekseria
32.	Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Manik Dogra (R23)

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By Order
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Registrar